

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 2992
ANSWERED ON 20th MARCH, 2023**

SOCIAL AWARENESS ON RTE ACT

2992. SHRI NARANBHAI KACHHADIYA:

Will the Minister of EDUCATION be pleased to state:

(a) whether the Government is aware that the Right of Children to Free and Compulsory Education Act, 2009 is inadequate in promoting incentive-based system for children's education without generating awareness about the importance of schooling in the country;

(b) if so, the aspects of the Government for improving the Right of Children to Free and Compulsory Education Act, 2009 in a substantial way by creating social awareness for the importance of school education in the country; and

(c) if so, the reasons thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a) to (c) : The Right of Children to Free and Compulsory Education Act, 2009, (hereinafter referred as "RTE Act, 2009"), mandates that every child of the age of six to fourteen years shall have the right to free and compulsory education in a neighborhood school till the completion of his or her elementary education. Sarva Shiksha Abhiyan (SSA) was designated as a vehicle programme for universalization of elementary education up-to 2017-18, which was implemented in coordination with the States and UTs. Now, the provisions of RTE Act are implemented through the Samagra Shiksha which subsumes the erstwhile Centrally Sponsored Schemes of SSA, Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE).

The Department of School Education and Literacy (DoSEL), Ministry of Education has developed the Unified District Information System for Education Plus (UDISE+) system to record data on indicators of school education provided by all the

States and Union Territories. As per UDISE+, the Gross Enrollment Ratio (GER) for Elementary Education has shown improvement in last four years. The details for the GER is given as under:

Year	2018-19	2019-20	2020-21	2021-22
GER	96.09	97.78	99.09	100.13

Through Samagra Shiksha, Ministry of Education provides funds for community mobilization under RTE Entitlement. The key indicator of this provision is to promote community participation and monitoring for universal access, equity and quality. All States/UTs carry out various activities like nukkad natika, student rallies, PTM, SMC meetings, competitions etc. to spread awareness about RTE Act, 2009 and importance of school education. Financial support is given to the States and UTs to take appropriate measures for awareness of provisions of RTE Act in the schools. As per the programmatic and financial norms of Samagra Shiksha, funds upto Rs 1500/- per government school subject to specific school development plan for Community Mobilization and upto Rs 3000/- per government school for training of SMC/SMDC are provided.

In order to increase the awareness of the RTE Act, 2009, many other measures have also been taken from time to time which include issuance of advisories to States and UTs and other organisations on implementation of various provisions of RTE Act, 2009, activities to enhance community participation through various campaigns, workshops/lectures/ programmes for creating Awareness on RTE Act, Learning outcomes etc., training for School Management Committee Members on implementation of RTE norms in the schools.
